

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-7
157/252/ND/2020
in
New CA 578/2020

IN THE MATTER OF:

Mr. Mascot Buildwell Private Limited
Vs.
ROC, NCT Of Delhi & Haryana

...APPELLANT

...RESPONDENT

SECTION

U/s 252(1)

Order delivered on 07.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Kartikay Yadav, Mr. Harshit Batra, Advocates
For the Respondent : Mr. Alok Pandey AROC
For the RD :
For the Income-Tax Deptt. : Mr. Shlok Chandra, Mr. Chandratanay Chaube, Mr. Mansie Jain, Advocates

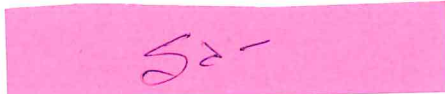
ORDER

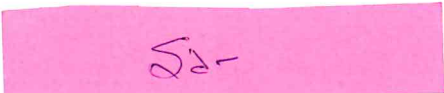
CA 578 of 2020:-

Counsel for the Applicant is present and prayed for listing of **Appeal No. 157 of 2020**. The Income-Tax Deptt. is present. AROC is present.

The application is **allowed**.

The Registry is directed to list the **Appeal No. 157 of 2020** on 23rd October 2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)